

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 33922/2016

JANARDAN SINGH

Petitioner(s)

VERSUS

CENTRAL COAL FIELDS LTD AND OTHERS

Respondent(s)

(With interim relief and office report)

Date : 31/03/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajeev Maheshwaranand Roy, Adv.

For Respondent(s)

Ms. Heena Khan, Adv.

Ms. Aishwarya Bhati, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on respondent Nos. 2 to 5 but no one has entered appearance on their behalf.

Four weeks time, as last chance is given to the respondent No. 1 (caveator) to file the counter affidavit. After expiry of four weeks, list the matter before the Hon'ble Court.

(M V RAMESH)
Registrar